(b) and (c). Do not arise.

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Opening of New Branches of Nationalized Banks

3693. SHRI DEVINDER SINGH GARCHA: Will the Minister of FINANCE be pleased to state :

- (a) whether Government propose to open some more branches of the nationalised banks in Punjab, Haryana, Himachal Pradesh and Jammu and Kashmir;
- (b) if so, the number of them proposed to be set up in these States, separately; and
- (c) the number of branches which will be set up in rural and urban areas separately in the aforesaid States, State-wise?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): (a) to (c). The 14 nationalised banks are expected to open 105 more offices in the States of Haryana, Himachal Pradesh, Jammu and Kashmir and Punjab during the year 1971. State-wise breakup of the proposed offices is given below:

States	Rural	Semi-urban	Urban	Total
Punjab	40	ż	6	48
Haryana	17	3	4	24
Himachal Pradesh	21	2		23
Jammu and Kashmir	6		4	10
	84	7	4	105

दरभंगा फोरबंसगंज सड़क के निर्माण में प्रगति

3694. श्री शिरंजीय शा: क्या नौयहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि:

(क) दरभंगा फीरबेसगंज सीमा सड़क के निर्माण में क्या प्रगति हुई है;

(स) क्या उक्त सहक के कार्य की देसभाल करने के लिखे परिवहन, विला, रक्षा तया योजना विभाग के अधिकारियों की एक समिति गठित करने का निर्णय किया गया था:

Written Answers

- (ग) यदि हां, तो नया समिति का गठन किया जा चुका है; बीर
- (भ) यदि हां, तो समिति ने क्या निर्णय किये हैं ?

संसदीय कार्य तथा मौबहन और परिवहन मंत्री (भी राज बहाबुर): (क) से (घ). दरमंगा-फोरबेसगंज सङ्क अभी मंजर नहीं हुई है। नौबहन और परिबहन, बित्त, रक्षा मंत्रालय और योजना अध्योग के प्रतिनिधियों की एक समिति इस परियोजना, खासकर इस रास्ते पर कासी पुल और इसके आसन्न पहंचमार्गों के निर्माण का धन लगाने के लिये अर्थीपाय पर विचार करने के लिये गठित की गई है। समिति ने अपने विचार विमर्श अभी पुरे नहीं किये हैं।

Promotions in Education Directorate of Delhi Administration

3695. SHRI AMBESH: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to refer to the reply given to Unstarred Question No. 2854 on the 14th August, 1970 regarding promotions in Education Directorate of Delhi Administration and state:

- (a) whether Government have since collected requisite information; and
- (b) if so, when the same will be laid on the Table of the House?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA): (a) Yes, Sir.

(b) A Statement indicating the requisite information obtained from Delhi Administration is laid on the Table of the Houses-[Placed in Library. See No. LT-588/71]